

POST OFFER ADVERTISEMENT

JAI MATA GLASS LIMITED

(Hereinafter referred to as ‘JMGL or ‘TC’ or ‘Target Company’)

CIN: L26101HP1981PLC004430

Registered Office: Village Tipra Tehsil Barotiwala, Solan, Himachal Pradesh, 174103

Ph. No.: 0179-2255177 / 2255359 / 41536830

Email ID: admin@jaimataglass.com; jaimataglassltd@gmail.com

Website: www.jaimataglass.com

Open Offer for acquisition of upto 2,60,00,000 Equity Shares from the Shareholders of

Jai Mata Glass Limited

By

Mr. Ashwani Gulati, Ms. Kiran Gulati and M/s Veerasha Trust

This Post Offer Advertisement is being issued by Corporate Professionals Capital Private Limited, for and on behalf of Mr. Ashwani Gulati, Ms. Kiran Gulati and M/s Veerasha Trust (hereinafter collectively referred to as ‘Acquirers’) in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (‘DPS’) with respect to the aforementioned offer was made on July 20, 2026, Monday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Prathakal (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Jai Mata Glass Limited	
2.	Name of the Acquirers	- Mr. Ashwani Gulati, - Ms. Kiran Gulati, - M/s Veerasha Trust	
3.	Name of the PAC	Not Applicable	
4.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited	
5.	Name of the Registrar to the Offer	Beetal Financial & Computer Services Private Limited	
6.	Offer Details		
a.	Date of Opening of the Offer	August 21, 2026, Friday	
b.	Date of Closure of the Offer	September 04, 2026 Friday	
7.	Date of Payment of Consideration	September 10, 2026 Thursday	
8.	Details of Acquisition		
SI. No.	Particulars	Proposed in the Offer Document	Actuals
8.1	Offer Price	INR 1.85 per equity share	INR 1.85 per equity share
8.2	Aggregate number of shares tendered	2,60,00,000 Equity Shares	1,084 Equity Shares
8.3	Aggregate number of shares accepted	2,60,00,000 Equity Shares	1,084 Equity Shares
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 4,81,00,000/-	INR 2,005.40/-
8.5	Shareholding of Acquirers along with PAC before Agreements/ Public Announcement (No. & %)	Nil	Nil
8.6	Shares Acquired by way of Agreements / Allotment - Number % of Fully Diluted Equity Share Capital	4,45,65,460 Equity Shares (44.57%)	4,45,65,460 Equity Shares (44.57%)
8.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	2,60,00,000 Equity Shares (26.00%)	1,084 Equity Shares (0.00%)
8.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil Nil Nil	Nil Nil Nil

8.9	Post offer shareholding of Acquirers along with PAC - Number % of Fully Diluted Equity Share Capital	7,05,65,460 Equity Shares (70.57%)		4,45,66,544 Equity Shares (44.57%)	
8.10	Pre & Post offer shareholding of Public - Number % of Fully Diluted Equity Share Capital	Pre offer 5,54,34,540	Post offer 2,94,34,540	Pre offer 5,54,34,540	Post offer 5,54,33,456
		55.43%	29.43%	55.43%	55.43%

Note- All the percentages are based on Paid-Up Equity Share Capital of the Target Company

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company at Village Tipra Tehsil Barotiwala, Solan, Himachal Pradesh, 174103

Issued by
Manager to the Offer



Corporate Professionals

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Fax. No.: 91-11-40622201
Email ID: mb@indiap.com
SEBI Registration Number.: INM000011435

For and on behalf of Acquirers

For and on behalf of M/s Veerasha Trust

Sd/-
Ashwani Gulati
(Acquirer 1)

Sd/-
Kiran Gulati
(Acquirer 2)

Sd/-
Ashwani Gulati
(Acquirer 3)

Place: New Delhi
Date: September 14, 2026